

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-304
IB-2385/ND/2019

IN THE MATTER OF:

M/s Bharat IT Services Ltd

Vs.

M/s MPS Telecom Retail Pvt Ltd

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 23.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Mukul Bawa

For the Respondent :

ORDER

Ld. Counsel for the petitioner has put in appearance and prays for withdrawal of the petition. As prayed for, dismissed as withdrawn.

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

sd/-